

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C). No. 1175 of 2003

Sanjay Kumar Paswan & Ors. Petitioners
Versus
The State of Jharkhand & Ors. Respondents

....
CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : None
For the Respondents : Mr. Prabhat Kr. Sinha, Adv.

....
The matter was taken up through Video Conferencing. Learned counsel for the respondents had no objection with it and submitted that the audio and video qualities are good.

35/05.04.2021

Nobody appears on behalf of the petitioners.

It appears that this case has been deliberately lingered by the petitioners.

With a view to give one more chance to the petitioners, the matter is adjourned to be listed on 26.04.2021.

If on that date, nobody appears on behalf of the petitioners, the case will be finally disposed of.

(Rajesh Kumar, J.)

Shahid/